

population of Delhi Cantonment are charged at the following rates;

- (i) 12 nP per rupee from those paying a monthly rent up to Rs. 15.
- (ii) 25 nP. per rupee from those paying a monthly rent of more than Rs. 15;

(b) whether the Cantonment Board provides the basic facilities to the civil population according to their needs; and

(c) whether his Ministry have any plan to stop such recovery as no such tax is even charged by the Delhi Municipal Corporation from their tenants?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. The Delhi Corporation has also levied scavenging tax.

Orissi Dance

2833. **Shri Maheswar Naik:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state the steps taken and the results thereof for recognition of Orissi as a classical dance as also for its development in the country?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The Sangeet Natak Akademi has recognised the Orissa dance style for the purpose of Akademi Awards under the Category 'Traditional Dance Forms', and gives grants to institutions for its development.

Staff Association in Accountant General's Office, Assam

2834. **Shri S. M. Banerjee** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the recognition of the Non-Gazetted Staff Association of the Accountant Gene-

ral's Office, Assam was withdrawn in March 1960;

(b) whether Government have taken a decision to restore recognition in view of the decision of the Supreme Court striking down the prohibition of demonstration; and

(c) if not, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) and (c). The recognition of the Association was withdrawn for violation of the terms and conditions of its recognition and the question of the restoration of its recognition will be considered as and when the requirements in this connection pointed out to the Association, are complied with.

बिहार के बाढ़ग्रस्त क्षेत्रों में अनुसूचित जातियों के लिये घर

२८३५. श्री यमुना प्रसाद मंडल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य के बाढ़ग्रस्त क्षेत्रों में १९६२-६३ में अनुसूचित जातियों के लिये कितने मकान बनाने का विचार है ;

(ख) ये मकान कहाँ-कहाँ बनाये जायेंगे ; और

(ग) इन मकानों में कितने अनुसूचित जातियों के परिवार बसाये जायेंगे ?

गृह-कार्य मंत्रालय में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) ८८६ (इस व्यय की पूर्ति राज्य-सरकार अपने निजी साधनों से करेगी) ।

(ख) इस बारे में सूचना विवरण में दे दी गई है ।

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		३. देवपुरी
		४. बसत
		५. ढरौल
		६. चेवाड़ा
	शेखपुरा	७. भाटचक
		८. मुलतानपुर
	मिकंद्रा	९. चंद्रदीप
		१०. परसामा
		११. दीननगर
		१२. कैथा
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		१४. नदियामा
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